

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 483
TO BE ANSWERED ON THE 26TH JULY, 2019
AYUSHMAN BHARAT YOJANA**

**†*483. SHRI RAVINDRA KUSHWAHA:
SHRI MANICKAM TAGORE B.:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of beneficiaries under the Ayushman Bharat Yojana, Statewise;
- (b) the number of Government, Private and Private-Public partnership hospitals in the country;
- (c) the amount of funds released for Maharashtra, Rajasthan and Uttar Pradesh under the said scheme so far; and
- (d) the role of third party insurance companies and agencies in the said scheme?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 483* FOR 26TH JULY, 2019**

(a) Ayushman Bharat Yojana comprises two components namely (i) Provision of Comprehensive Primary Healthcare through Ayushman Bharat - Health and Wellness Centers (AB- HWCs), and (ii) Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB- PMJAY). Services at AB-HWCs are free and universal to all.

The total number of beneficiary families under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are around 10.74 crore. Under AB-PMJAY, states are free to add additional families at their own cost. State-wise details of beneficiaries including additional beneficiary families to whom PMJAY benefits have been extended by the States/UTs are at Annexure.

(b) As on 23.07.2019, 16,039 hospitals (8059 Private Hospitals & 7980 Public Hospitals) have been empanelled under the Yojana.

(c) The details of funds released for Maharashtra, Rajasthan and Uttar Pradesh for the financial year 2018-19 under Ayushman Bharat Yojana are as under: -

Sl. No.	State	AB-HWCs (Rs. In Crore)	AB-PMJAY (Rs. in crore)
1	Maharashtra	91.27	266.32
2.	Uttar Pradesh	176.10	85.01
3	Rajasthan	83.70	Implementation not yet started

(d) Under AB-PMJAY, States have the flexibility to choose the mode of implementation. They can either implement it in insurance mode, or through a trust or in a mixed mode i.e. both the insurance and trust mode.

The States implementing scheme through Insurance mode select Insurance Companies through open tender process. The States implementing scheme through trust mode, may engage Third-Party Administrators (TPAs)/ Implementing Support Agencies (ISAs) through open tender process for implementing the scheme. The Government of India has no role in selection of such TPAs/ISAs. The TPAs/ISAs are supporting the states in implementing AB-PMJAY as per the terms and conditions of the tender in respective States/UTs.

State-wise details for beneficiary families covered under AB-PMJAY (as on 23.07.2019)

Sl. No.	State	Beneficiary families covered (in lakhs)
1	Andaman And Nicobar Islands*	0.78
2	Andhra Pradesh *	90.00
3	Arunachal Pradesh	0.89
4	Assam	27.02
5	Bihar	108.95
6	Chandigarh	0.71
7	Chhattisgarh	41.46
8	Dadra And Nagar Haveli*	0.66
9	Daman And Diu*	0.45
10	Goa	0.37
11	Gujarat*	70.00
12	Haryana	15.51
13	Himachal Pradesh	4.80
14	Jammu And Kashmir	6.13
15	Jharkhand*	57.00
16	Karnataka*	115.00
17	Kerala	34.84
18	Lakshadweep	0.01
19	Madhya Pradesh*	128.80
20	Maharashtra	83.63
21	Manipur	2.77
22	Meghalaya*	8.37
23	Mizoram	1.95
24	Nagaland	2.33
25	Puducherry	1.04
26	Punjab*	42.00
27	Sikkim	0.40
28	Tamil Nadu*	157.00
29	Tripura	4.90
30	Uttar Pradesh	118.04
31	Uttarakhand*	19.68
32	West Bengal (Covered up to January, 2019)	112.00
Total		1,257.49 #

* Includes State extensions of PMJAY

Includes 10.74 crore identified families entitled for AB-PMJAY as per SECC database